

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 104(ND)12

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.07.2017**

NAME OF THE COMPANY: Lokesh Dhawan V/s. M/s. Dhawan Electricals
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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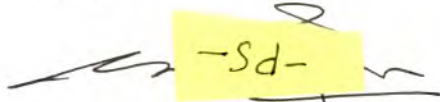
	For the Petitioner (s)	: Mr. Ankit Sibbal, Advocate		
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	For the Respondent (s)	: Mr. Neeraj Kr. Gupta, Advocate for Respondent 1, 2, 3, 4 & 7 Mr. Vikas Tiwari, Advocate for Respondent 1, 2, 3, 4 & 7		
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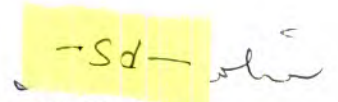
Order

Mr. Sohil Dutta, Sr. Counsel for the respondent^{is} stated to be ~~is~~
undisposed. Request letter of adjournment had been circulated.

In the interest of justice, adjourned to 4th September, 2017. No further
adjournment shall be granted. Written submission of the petition has been
filed.


-Sd-

(S. K. Mohapatra)
Member (T)


-Sd-

(Ina Malhotra)
Member (J)